

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2018&
IA NO. 600 OF 2019**

Dated: 19thSeptember, 2019

In the matter of:

Jharkhand BijliVitrان Nigam Ltd.

.... Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission& Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **11.11.2019.**

Court Master/PS

js